

Nature of Case – Cr.M.P(8364/2020)

Sanjeet Kr Mahato @ Sanjit Kumar Vs. State of Jharkhand.

Advocate – Ashutosh Prasad joshi

**DEFECTS : -**

9(i) Petition is without brown cover,P.form,original copy of receipt of service of notice.

(ii) Petition is without original copy of Affidavit and requisite stamp/fee,and report of O/C at pg 1.

(iii) Entire petition is photocopy and not original copy.

(iv) fairly legible copy of page 14 or duly certified to be true t/c may be filed.

(v) Duly certified to be true t/c of page 11/1 may be filed.

(vi) Hon'ble CJ may be addressed properly.